



**Government of Jammu & Kashmir
Social Welfare Department
Civil Secretariat, J&K, Srinagar**

**NOTIFICATION
Srinagar, the_9th July, 2019.**

SRO 439 .- In exercise of the powers conferred by section 4 of the Jammu and Kashmir State Commission for Protection of Women and Child Rights Act, 2018, the Government hereby appoint Ms. Vasundhara Pathak Masoodi(Advocate), (Srinagar Address House No. 153, Lane 3-C, Shah E Hamdan Lane, Umaraabad II, Srinagar, J&K), as Chairperson of the Jammu & Kashmir State Commission for Protection of Women and Child Rights.

The terms of office and conditions of service of the Chairperson shall be governed by the provisions of Jammu and Kashmir State Commission for Protection of Women and Child Rights Act, 2018.

By order of the Government of Jammu and Kashmir.

**Sd/-
(Rohit Kansal)IAS
Principal Secretary to the Government,**

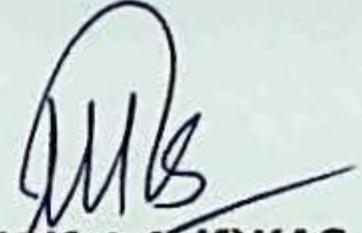
No.:-PS/Secy/SWD/21/2019

Dated:- 09 .07.2019

Copy to the:-

1. All Financial Commissioners.
2. Financial Commissioner to the Hon'ble Governor of J&K.
3. Director General of Police, J&K, Srinagar.
4. All Principal Secretaries to Government,.
5. All Commissioner/Secretaries to Government._____.
6. Divisional Commissioner, Jammu/Kashmir/Leh.
7. All Deputy Commissioners, _____.
8. All Head of Departments, _____.
9. Director Finance Social Welfare Department.
10. Officer on Special Duty to the Hon'ble Advisor (G) for information of the Hon'ble Advisor.

11. Ms. Vasundhara Pathak Masood, House No. 153, Lane 3-C, Shah E Hamdan Lane, Umaraabad II, Srinagar, J&K.
12. Director, Information, J&K, Srinagar.
13. Secretary, J&K, PSC/SSB, Srinagar.
14. General Manager, Government Press, Srinagar/Jammu.
15. Secretary, J&K State Commission for Backward Classes, Srinagar.
16. PS to Principal Secretary to Government, Social Welfare Department.
17. Stock file



(Rifat Arif)KAS

Special Secretary to the Government,
Social Welfare Department

